

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-27/2005/10048/A

From :- Shri Romen Baruah,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri B. Sutradhar,
District & Sessions Judge,
West Karbi Anglong, Hamren.

Dated Guwahati the 15th November, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2022/CL-SL/3/07 dtd. 10.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2022 along with station leave permission from the evening of 12.11.2022, after Lok Adalat, till the morning of 15.11.2022**, as prayed for. The Chief Judicial Magistrate, West Karbi Anglong and in his absence the Munsiff cum JMFC, West Karbi Anglong shall remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-27/2005/10049/dated 15.11.2022

Copy to :

1. ✓ The Project Manager, Gauhati High Court.

Romen Baruah
REGISTRAR (VIGILANCE)